

DIVISION BENCH

O-138

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1759(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC W.B & TRIALA DEALERS PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Applicant

Ashok Prasad, Advocate

ORDER

Mr. Ashok Prasad, Ld. Counsel for the applicant present.

ROC is hereby directed to file report in the matter within a period of three weeks as a last opportunity. List this matter on 03.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**